(16)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAL

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

MI DICATION NUMBER

PETITION NUMBER

: CP/610/ (IB)/2017

NAME OF THE PETITIONER(S)

: SANJIV GOYAL

NAME OF THE RESPONDENT(S)

: ANTONY PROJECTS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. Berbsubsananeas

Coursel for Petitions

manager.

ORDER

Counsel for petitioner present. Shri Peter, Marketing Manager, representing the respondent company present. He submitted that their counsel could not attend before the Adjudicating Authority as he is held up at Hyderabad and prayed time for making submissions and for filing counter. Time is extended finally at request. Put up on 15.11.2017 at 10.30 A.M.

- Sel-

K Anantha Padmanabha Swamy Member (Judicial)